

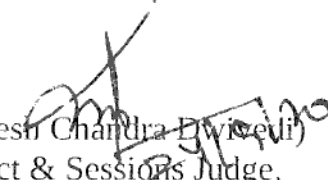
OFFICE OF THE DISTRICT & SESSIONS JUDGE, NALANDA AT BIHARSHARIF

ORDER NO. 113 /2020

In continuation of this office order no. 112/2020, dated 22.09.2020 and considering the sudden surge in number of confirmed **Corona positive** cases of Judicial Officer and staffs of Civil Court, Biharsharif, all physical courts of this judgeship from 28.09.2020 to 03.10.2020 are suspended . Only virtual court will run during this period. Hence, physical presence of learned Advocates, Advocate clerks and litigants is strictly prohibited in the aforesaid period, unless it is completely unavoidable.

Release and remand in Criminal matter shall be taken up through virtual mode, as far as possible. Judicial Officers are requested /directed to hold virtual court proceeding from their respective residence or court chamber.

Inform all concerned.


(Dr. Ramesh Chandra Dwivedi)
District & Sessions Judge,
Nalanda at Biharsharif.